GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:4628 ANSWERED ON:06.08.2009 SETTING UP OF ALDS

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Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a): whether Indian Oil Corporation (IOC) and State run oil companies propose to set up more Automobile LPG Dispensing Stations (ALDS) across the country during 2009-10;
- (b): if so, the details thereof; State-wise;
- (c): the number of ALDS of various State run oil companies functioning in various States as on date;
- (d): the criteria for selection of site for setting up of ALDS by IOC; and
- (e): the extent to which market share of various State run oil companies will be increased by the end of 2009-10?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS(SHRI JITIN PRASADA)

- (a) & (b): Subject to obtaining various approvals and meeting the Statutory norms, 80 new Auto LPG Dispensing Stations (ALDS) are proposed to be set up during 2009-10 by Public Sector Oil Marketing Companies (OMCs), 20 by Indian Oil Corporation Limited (IOC), 10 by Bharat Petroleum Corporation Limited (BPCL) and 50 by Hindustan Petroleum Corporation Limited (HPCL). State-wise details in respect of IOC and BPCL are at Annexure. However, location in respect of HPCL are yet to be finalized.
- (c): As on 01.07.2009, OMCs are operating 459 ALDS in the country.
- (d): ALDS facilities are set-up based on establishing feasibility which includes:-
- (i) Sales potential based on the Auto LPG demand in the area for which data on population of Motor Sprit (MS) driven vehicles likely to get converted to Auto LPG, availability of Auto LPG vehicles, plans of vehicle manufacturers to introduce Auto LPG variants of vehicles, demand from customer groups, Auto LPG sales at the existing ALDS in that market is collected.
- (ii) Technical feasibility for setting up the ALDS / storage and equipment by following stringent norms of Petroleum and Explosives Safety Organization (PESO) and as specified in Static & Mobile Pressure Vessels Rules (Amended in 2000).
- (iii) Financial viability for making the investment for facilities at ALDS.
- (e): OMCs have reported that by the end of the year 2009-10 they will endeavor to increase their market share by 1% to 2% each from their existing market share.